

(9)

(5)

O.A. No. 1672/05

6.12.06

Hon. Mr. M. Jayaraman, A.M.

Sri A.N. Ambarth for Sri S.S. Agni-
hotri, learned counsel for Respondents
states that C.A. is ready but he is unable
to serve the same on the applicant's
counsel due to his non-availability.
He seeks and granted two weeks time
for the same.

List on 11.1.07.

on
No CA received.
Submitted.
for
5.1.07.

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A.M.

11.1.07

Hon Mr P.K. Chatterjee, AM

Even on revised call none for the
applicant. Sri S.S. Agnihotry for the respondents.

The OA is dismissed in default &
for non prosecution.

me
AM

me